

COURT II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 145 of 2010 & IA No. 198 of 2010

Dated: 10th March, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

U.P. Power Corporation Ltd. Appellant (s)

Versus

NTPC & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

ORDER

Heard the learned counsel for parties. The parties are at liberty to file their respective written submissions on or before **22nd March, 2011**. Judgment reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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